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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 28TH DAY OF AUGUST, 1997

Original Application No. 304 of 1997

HON.MR.S.DAS GUPTA, MEMBER(A)

HON.MR.D.C.VERMA, MEMBER(J)

Kripa Shanker Srivastava
Son of late Sri bechu Lal Srivastava
R/o J-8/74 Digia Jaitpura
Post Office Jaitpura, District Varanasi

..Applicant

(By Advocate Sri S.N. Srivastava)

Versus

1. The Union of India through General Manager
Central Organisation, Railway
Electrification, Old D.S. Office Building, Alld.
2. The Deputy Chief Project Manager
Railway Electrification, Mathura, U.P.
3. The Assistant Personal Officer, Central
Organisation, Railway Electrification
Mathura, U.P.

.. Respondents

O R D E R(oral)

HON.MR.S.DAS GUPTA, MEMBER(A)

Heard the learned counsel for the applicant. The only prayer in this OA is that a direction be given to the respondents to decide the applicant's claim which has not so far been decided. The learned counsel for the respondents submitted that there are two representations by the applicant which are still pending and the applicant will be satisfied if these two representations are decided. These representations are dated 20.1.90(Annexure A-5) and dated 18.5.90(Annexure A-6). In both these representations the prayer is that certain documents *be* supplied to him in connection with a chargesheet served on him. He has also requested that he be allowed to join *on* duty and the chargesheet be cancelled.


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2. It would appear from the averment that a disciplinary proceeding is pending against the applicant and during the pendency of the proceedings he made certain representations. Apart from the fact that these representations were made in 1990 and the applications have been filed in only 1997, making the prayer ~~is~~ wholly time barred, We see no reason to interfere at this interlocutory stage. The application has no merit and is dismissed accordingly. Nothing in this order shall, however, preclude the respondents from considering the representations ^{as stated to have been} filed by the applicant.


MEMBER(J)


MEMBER(A)

Dated: 28th AUGUST, 1997

Uv/